

(10)

R.A.NO.39/95 in OA 549/94
R.A.no.40/95 in OA 639/94
R.A.NO.41/95 in OA 548/94.

Dt: 9.5.94

OPPONENT

HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN

Heard Shri N.R.Devaraj, learned standing counsel for the applicants in RA 40/95 and Shri N.V. Ramana, learned standing counsel for the ~~xx~~ applicants in RAs 39 and 41/95; and Shri S. ~~xx~~ learned counsel for the respondents in the RAs.

2. These RAs were filed by the respondents in the OAs as against the interim orders dated 2.1.1995 in the OAs.

3. The only point which was serious is that it may be proper to allow such of the employees who failed in the trade test at first attempt for consideration for promotion from the semi-skilled to the skilled category to have the benefit of the interim order.

4. It is contended for the applicants in the OAs that the trade test is not necessary in regard to ITI holders in the same line and hence the above contention for the respondents in the OAs has to be refuted ~~disferred~~.

5. The question as to whether trade test is necessary for the ITI holders in the ~~xx~~ same ^{high} grade for consideration for promotion from semi-skilled to

contd....

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

R.A.No. 39/95 in O.A.No. 549/94

R.A.No. 40/95 in O.A.No. 639/94

R.A.No. 41/95 in O.A.No. 548/94

Date of Order: 9.5.95

BETWEEN :

1. Union of India; rep. by Secretary, Ministry of Defence, New Delhi.
2. General Manager, Ordnance Factory Project, Yeddumailaram, Medak District.

.. Applicants/Respondents

A N D

2. V.Srisailam

.. Respondents/Applicants

R.A.No. 40/95 in O.A.No. 639/94

BETWEEN :

1. Union of India, rep. by Secretary, Ministry of Defence, New Delhi.
2. General Manager, Ordnance Factory Project, Yeddumailaram, Medak Dist.

.. Applicants/Respondents

A N D

K.Yadi Reddy

Respondent/Applicant

R.A.No. 41/95 in O.A.No. 548/94

1. Union of India, Rep. by Secretary, Ministry of Defence, New Delhi.
2. General Manager, Ordnance Factory Project, Yeddumailaram, Medak Dist.

.. Applicants/Responde

A N D

2. R:bhaiyah B.

.. Respondents/Applic

Counsel for the Applicants

.. Mr.N.R.Devraj in

.. Mr.N.V.Ramana in
and

Counsel for the Respondents

.. Mr.S.Lakshma Rec

CORAM:

HON'BLE SHRI JUSTICE V.NEELADRI RAO : VICE CHAIRMAN

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

- - -

.. 3 ..

skilled category will be allowed at the time of hearing of the OAs. But we feel that for the purpose of these interim orders, it is not just and proper to allow such of those employees who failed at the first attempt in the trade test at the time of promotion from semi skilled to have the benefit of the interim orders which are to the effect that seniority in the semi skilled has to reflect for consideration for promotion to HSK Grade-II.

~~As per RAs~~ are allowed to that extent. No costs.

1. Secretary, Union of India,
Ministry of Defence, New Delhi.
2. General Manager, Ordnance Factory Project,
Yeddumailaram,
Medak District.
3. One copy to Mr. N.R. Devaraj, Sr. CGSC, CAT, Hyd.
4. ~~One~~ copy to Mr. S. Lakshma Reddy, Advocate, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

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kku.

S.C.